

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

R.A. No. 27/2018 in
O.A. No. 448/2014

The 3rd day of August, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Vijay Kumar Verma,
S/o Shri Radhey Shyam,
R/o Flat No.122, Plot No.63,
Shivani Apartment,
I.P. Extension, Patparganj,
Delhi-110092.

.. Review Applicant

(By Advocate : Shri Praveen Chaturvedi with Ms. Jyoti Chaturvedi)

Versus

1. Union of India,
Ministry of Railways,
Through its Secretary,
Railway Board, Rail Bhawan,
New Delhi.
2. General Manager,
North Central Railway,
Headquarter, Subedar Ganj,
Allahabad, U.P.
3. Divisional Railway Manager (Personnel),
DRM Office,
Agra Cantt. Railway Station,
Agra, U.P. .. Respondents

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Heard the learned counsel for the review applicant. We do not find any merit in the Review Application and, accordingly, the same is dismissed. No costs.

**(NITA CHOWDHURY)
Member (A)**

/Jyoti/

**(V. AJAY KUMAR)
Member (J)**